

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 55 of 2020**

**In the matter of:**

**Anhui Light Industries International Co. Ltd. ....Appellant**

**Vs.**

**Coastal Plastochem Pvt. Ltd. ....Respondent**

**Present:**

**Appellant: Mr. Mudit Sharma and Ms. Nandini Sharma,  
Advocates for Appellant.**

**Respondent: Mr. V. M. Kannan and Mr Mukund Punny, Advocates  
for Respondent No. 1.**

**ORDER**

**28.02.2020:** Learned Counsel for the Respondent seeks and is granted extension of time by one week to file Reply Affidavit. Rejoinder, if any, be filed within one week thereof.

List the matter 'for admission (after notice)' on **27<sup>th</sup> March, 2020.**

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V.P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*ha/nn*